NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER PETITION NUMBER : TP(HC)/104,105,106/CAA/2017 NAME OF THE PETITIONER(S) : ABN ESTATES HOUSING PVT LTD MALLADI PROJ MANAGEMENT CENTRE PVT LTD NAME OF THE RESPONDENT(S) : MALLADI SPECIALITIES LTD UNDER SECTION : 230 S.No. Name (in Capital) Represented by Signature R. Venkatavaradan Counsel for the Appearing for Chandramouli Prabbaker Petitioners

?.K.NIAMINAMMAN JHJ

AR for or

ORDER

Counsel for applicant present. Representative of Official Liquidator present. Heard submissions by both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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